

Incentives to Farmers Affected Due to Acquisition of Land in Chandigarh

1344. SHRI PAWAN KUMAR BANSAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of large scale acquisition of agricultural lands for the development of Chandigarh, a large number of farmers are forced to adopt other professions like dairy farming, poultry farming etc; and

(b) if so, the incentives provided or proposed to be provided by the Government to such persons?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) Information is being collected and will be laid on the Table of the House.

Kidnappings by ULFA

1345. SHRI MOHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether twelve senior officers of Assam were kidnapped by ULFA extremists in Assam on July 1, 1991;

(b) if so, whether one Russian Mining Engineer, among those kidnapped Government officers, was killed on July 9 by the ULFA extremists; and

(c) the steps being taken by the Government to eliminate ULFA terrorism in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) According to information received from the Govt. of Assam, 14 officials of State Govt., Central Govt., Central Public Undertakings including a Russian Mining Engineer were kidnapped by suspected ULFA extremists on 1-7-91 from different places in the State.

(b) The ULFA, through a Press Release dated 7-7-91 intimated that the

Russian Engineer had been killed by them on 6-7-91 in an encounter.

(c) The Chief Minister of Assam is trying to bring round ULFA to the negotiating table and has offered to talk to them.

Claiming of Responsibility for Assassination of Shri Rajiv Gandhi

1346. PROF. K. V. THOMAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware of a letter from the Member of the Central Committee LTTE published in Sunday Observer, Colombo regarding the killing of Shri Rajiv Gandhi and also a hit list of Indian VVIPs; and

(b) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir.

(b) The contents of the letter were conveyed to the concerned security authorities and they were requested to ensure necessary security arrangements for the Indian VVIPs on the "hit list."

[Translation]**Infiltration of Pak Trained Terrorists**

1347. SHRI YASWANTRAO PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "12 Hajar Ugarvadiyon Ko Pak Sena Ka Prashikshan", appearing in the daily "Hindustan" dated July 12, 1991;

(b) whether some women terrorists have also undergone training; and

(c) if so, the steps taken by the Government to combat terrorism in border States and check the infiltration of Pak trained terrorists effectively?